List of Ongoing Research Projects (as on 06.08.2025):

S. No.	Title of study/Research Projects	Name of Researchers & Institution	Sanction date
1.	Reintegration and Rehabilitation of Acid Attack Victims.	Prof. Sarasu Esther Thomas,	21 st January 2020
2.	Children in the Shadows: Unveiling Dimensions of Organized Begging in Delhi, Mumbai and Kolkata.		14 th May 2024
3.	A Study of the Socio-Legal Aspects of the Adoption Process in India with Special Reference to Delhi-NCR.		14 th May 2024
4.	Optimal Design of Questionnaire Survey on Awareness of Clinical Trials Among Different Stakeholders.	Dr. Anamika, Assistant Professor, JNU, New Mehrauli Road, New Delhi-110067	30 th March 2022
5.	Commercialization of Non- Timber Forest Product: Determinants and Supply Chain in India.	Dr. Pratap Kumar Jena, Assistant Professor, Department of Economics, Maharaja Sriram Chandra Bhanja Deo University, Sri Ram Chandra Vihar Takatpur, Baripada, Mayurbhanj Odisha-757003	14 th March 2022
6.	Pandemic, Human Rights and The Future of Livelihood: An Empirical Evidence from Indian Economy.	Dr. Rahul Suresh Sapkal Assistant Professor, Indian Institute of Techology, Bombay, Powai, Mumbai, Maharashtra- 400076	14 th March 2022

7.	Analysis of Trends and Patterns of Death in Prison & in Police Custody: An Analytical Study of such Death in Maharashtra, Uttar Pradesh & Delhi.	Dr. Mohammad Aslam, Assistant Professor, Aligarh Muslim University, Aligarh, Uttar Pradesh-202001	18 th October 2019
8.	A Study to Understand the Reasons for the Rising Number of Cases Among the Children in Conflict with Law and Under trials in Observation Homes and Under Trial/Convicts under the NDPS Act lodged/languishing in CCI/Observation Homes and Prisons and Exploring the Existing Legislative Policy and Schematic Response in Sample States i.e. Delhi, Rajasthan, Uttarakhand and Uttar Pradesh.	Dr. Vikram Srivastava Founder, Independent Thought 901, Tower 5, La Residential, Tech Zone 4, Greater Noida West, Noida, Uttar Pradesh-201301.	24 th May 2024
9.	Social Barriers that Children of Women Engaged in Inter- Generational Prostitution Face in Access to Education	Dr. Veerendra Mishra (IPS), Director Samvedna, RACE Lab, C-8, Surendra Garden Bagmugaliya, Bagsewania, Bhopal, Madhya Pradesh- 462026.	21 st June 2024
10.	Caring About the Rights of Healers- Analysing Human Rights Violations Related to Frontline Doctors in India.	Dr. Abhay Shukla, Sr. Consultant and Scientist, SATHI, Lane Number 20, Chandralok Nagari, Dahanukar Colony, Kothrud, Pune, Maharashtra-411038.	13 th August 2024
11.	Inclusive Education for Persons with Disabilities in Punjab: Prospects and Challenges	Dr. Kiran Kumari, Asstt. Professor, Punjabi University, NH-64,NexttoUrbanEstate Phase II Patiala, Punjab147002	24 th March 2021

12.	Study of Quality of Life of the Elderly Persons Living in Old Age Homes with Special Reference to the North Region	Dr Neelu Mehra, Assistant Professor, School of Law And Legal Studies, Guru Gobind Singh Indraprastha University, Delhi Sector 16C Dwarka, New Delhi-110078	28 th March 2022
13.	Life Satisfaction & Quality of Life of the Elderly Living in Old-Age Homes: A Comparative Study of Western India and North East India	Dr. B. P. Sahu, Professor, North Eastern Hill University, Shillong-793022	01 st April 2022
14.	Access to Employment by Persons with Disabilities: Status, Identification of Barriers and Associated Factors	Prof Jayanti Pujari, Professor & Director, Amity University of Rehabilitation Sciences, C Block, 4th Floor, Amity University Noida UttarPradesh201301	31 st May 2024
15.	Skilling for Enhancing Access to Labour Market and Employment Among Women with Disabilities, Particularly Migrant Household	Shri Nikhil Raj, Deshkal Society D-205, First Floor Sec-108,Noida UttarPradesh-201304	31 st May 2024
16.	Review Of Drinking Water Situation In India Vis-A-Vis Government Policy And Action - Ground Reality, Challenges And The Way Forward	Civil Engineering and Coordinator, Centre for Sustainable Development, IIT Gandhinagar Gujarat- 382424	08 th April 2024
17.	A Study on the Mechanisms Adopted by Sports Bodies to Combat Human Rights Abuse and an Examination of the Legal Policy Framework along with the Status of Implementation in Kerala	Prof. Ajith Mohan K R Deputy Director & Head, Department of Physical Education, Cochin University of Science and Technology, Kochi, Kerala-682022	04 th April 2024

18.	Status of Manual Scavenging and Sewerage Water Workers in Hyderabad-Karnataka Region–Policy and Practice.	Dr. Mohan Das K. Associate Professor, Department of Studies in Political Sciences, Vijayanagara, Sri Krishnadevaraya University, Ballari, Karnataka-583104	28 th September 2018
19.	Promotion of Human Rights in Local Self Governance - A Study of Selected Village Panchayats from Tamil Nadu and Kerala States in India"	Dr. V. Rathikarani, Assistant Professor, Annamalai University AnnamalaInagar-608002	15 th March 2022
20.	Impact of Ekalavya Model Residential Schools on ST Children In Fifth And Sixth Schedule Areas of India with Reference to Madhya Pradesh, Rajasthan, Tripura and Mizoram	Dr. Raman and Pandey, Director, Centre of Policy Research and Governance, Janpath, Cannaught Place, New Delhi 110001	30 th March 2022
21.	Forest Rights Act,2006 – Assessment of Ground Reality	Dr. Gadadhara Mohapatra, Indian Institute of Public Administration, Indraprastha Estate, Ring Road, NewDelhi110002	24 th June 2021
22.	Compensating Victims of Crime: A Pan-India Study of Victim Compensation Schemes & Their Effectiveness	P.I. Garima Pal, Maharashtra National Law University,2nd and 6th Floor, MTNL Building, Technology St, Hiranandani Gardens, SaInath Nagar, Powai, Mumbai, Maharashtra-400076	30 th May 2024